

>

Title: Introduction of the Dam Safety Bill, 2010.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL):
Sir, I beg to move for leave to introduce a Bill to provide for proper surveillance, inspection, operation and maintenance of all dams of certain parameters in India to ensure their safe functioning and for matters connected therewith or incidental thereto.

MR. CHAIRMAN (DR. M. THAMBIDURAI): The question is:

"That leave be granted to introduce a Bill to provide for proper surveillance, inspection, operation and maintenance of all dams of certain parameters in India to ensure their safe functioning and for matters connected therewith or incidental thereto."

The motion was adopted.

SHRI PAWAN KUMAR BANSAL: I introduce the Bill.

...(Interruptions)